

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

TRANSFER PETITION NO.		
COMPANY PETITION/APPLICATION NO.	CA/82/252/HDB/2017	
NAME OF THE COMPANY	Anuhya Constructions Private Limited	
NAME OF THE PETITIONER(S)	Anuhya Constructions Private Limited	
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad	
UNDER SECTION	252	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
KICH V ENKAT NEWY	PSS	cs ventatredly @ guan	cer my
		a guarant 304	00
DR.S.V. RAMA KRISHWA	Adv	Svsawalanin Ogward.	
DK: 417	,	9848403691 Can	1 Dan

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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CA disposed of by separate orders.

Member (T)

Bm

Member (J)